

HIGH COURT OF TRIPURA
AGARTALA

No.F.11(9)(a)-HC/2022/14358

Dated Agartala, the 16th June, 2022

NOTIFICATION

The Hon'ble High Court is pleased to confirm the services of the following Officers of **Grade-I** of the Tripura Judicial Service in their Grade with effect from the date shown against their names on completion of their 2 years of service in that Grade satisfactorily:

Sl.No.	Name of the officer with Designation in terms of their seniority	Date of confirmation
1.	Shri G.Das, Addl. District & Sessions Judge (Court No.2), West Tripura District, Agartala;	18.04.2021
2.	Shri V.P.Debbarma, Addl. Judge, Family Court, Agartala, West Tripura District;	25.09.2021
3.	Shri Dhiman Debbarma, Judge, Family Court, Kailashahar, Unakoti District;	25.09.2021
4.	Shri Anshuman Chowdhury, Addl. District & Sessions Judge, Dhalai District, Ambassa;	15.07.2021
5.	Shri Manabendra Debbarma, Addl. District & Sessions Judge, Gomati District, Udaipur;	25.09.2021
6.	Smti Sharmistha Mukherjee, Judge, Family Court, Sonamura, Sepahijala District;	17.10.2021
7.	Shri Ashit Debnath, Addl. District & Sessions Judge, Sepahijala District, Bishalgarh.	31.03.2022

The Hon'ble High Court is pleased to confirm the services of the following Officers of **Grade-II** of the Tripura Judicial Service in their Grade with effect from the date shown against their names on completion of their 2 years of service in that Grade satisfactorily:

Sl.No.	Name of the officer with Designation in terms of their seniority	Date of confirmation
1.	Shri Saamyajyoti Debnath, Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), North Tripura District, Dharmanagar;	01.10.2021
2.	Smti Lopamudra Dasgupta, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Unakoti District, Kailashahar;	01.10.2021

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Sl.No.	Name of the officer with Designation in terms of their seniority	Date of confirmation
3.	Smti Ishika Dan, Principal Counsellor, Family Court, Agartala, West Tripura District;	17.10.2021
4.	Smti Anindita Deb Ray, Principal Counsellor, Family Court, Kailashahar, Unakoti District;	01.10.2021
5.	Shri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Unakoti District, Kailashahar;	01.10.2021
6.	Smti Tanusree Debnath Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Court No.1, West Tripura District Agartala;	01.10.2021
7.	Shri Ramyangshu Shekhar Bhattacharya, DLR & Deputy Secretary, Law Department, Government of Tripura, Agartala;	01.10.2021
8.	Shri Dulal Kanti Sukla Das, Civil Judge (Sr. Divn.)-cum-Asstt. Sessions Judge, Court No.2, , West Tripura District, Agartala;	01.10.2021
9.	Shri Satyajit Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Dhalai District, Ambassa;	01.10.2021
10.	Smti Jumili Debbarma, Principal Counsellor, Addl. Family Court, Agartala, West Tripura District;	01.10.2021
11.	Shri Rahul Roy, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dhalai District, Ambassa;	21.03.2022

The Hon'ble High Court is pleased to confirm the services of the following Officers of **Grade-III** of the Tripura Judicial Service in their Grade with effect from the date shown against their names on completion of their 2 years of service in that Grade satisfactorily:

Sl.No.	Name of the officer with Designation in terms of their seniority	Date of confirmation
1.	Shri Ayan Chowdhury, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class (Court No.2), Agartala, West Tripura District;	26.09.2021
2.	Smti Susmita Das, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Amarpur, Gomati District;	09.08.2021

Contd....

Sl.No.	Name of the officer with Designation in terms of their seniority	Date of confirmation
3.	Smti Reena Debbarma, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Ambassa, Dhalai District;	04.09.2021
4.	Shri Thomas Lalditsaka Darlong, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Ganda Twisa, Dhalai District;	04.09.2021
5.	Ali Haydar Khan, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Bishalgarh, Sepahijala District;	13.09.2021
6.	Smti Aparajita Singha, Judicial Magistrate First Class-cum-Civil Judge (Jr. Divn.)(Court No.6), Agartala, West Tripura District;	19.09.2021
7.	Shri Aritra Das, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Sabroom, South Tripura District.	28.02.2022

Sd/-
(D. M. JAMATIA)
REGISTRAR GENERAL

No.F.11 (9)(a)-HC/2022/14359-420

Dated Agartala the 16th June,2022

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to Hon'ble Mr. Justice S.G.Chattopadhyay, Judge, High Court of Tripura, Agartala;
5. The Director, Tripura Judicial Academy, Agartala;
6. The Accountant General, Tripura, Agartala;
7. The LR & Secretary, Law Department, Govt. of Tripura, Agartala;
8. The Registrar (Vigilance), High Court of Tripura, Agartala;
9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
11. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
12. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;

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14. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.),** Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Gomati District, Udaipur/ Sepahijal District, Sonamura/ North Tripura District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
15. All Deputy Registrars, High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala.
17. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
18. Shri G.Das, Addl. District & Sessions Judge, (Court No.2), West Tripura, Agartala;
19. Shri V.P.Debbarma, Addl. Judge, Family Court, Agartala, West Tripura;
20. Shri Dhiman Debbarma, Judge, Family Court, Kailashahar, Unakoti District;
21. Shri Anshuman Chowdhury, Addl. District & Sessions Judge, Dhalai District, Ambassa;
22. Shri Manabendra Debbarma, Addl. District & Sessions Judge, Gomati District, Udaipur;
23. Smti Sharmistha Mukherjee, Judge, Family Court, Sonamura, Sepahijala District;
24. Shri Ashit Debnath, Addl. District & Sessions Judge, Sepahijala District, Bishalgarh;
25. Shri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), North Tripura District, Dharmanagar;
26. Smti. Lopamudra Dasgupta, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Unakoti District, Kailashahar;
27. Smti Ishika Dan, Principal Counsellor, Family Court, Agartala, West Tripura District;
28. Smti Anindita Deb Ray, Principal Counsellor, Family Court, Kailashahar, Unakoti District;
29. Shri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Unakoti District, Kailashahar;
30. Smti Tanusree Debnath, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Court No.1, West Tripura District, Agartala;
31. Shri Ramayangshu Sekhar Bhattacharya, DLR & Deputy Secretary, Law Department, Government of Tripura, Agartala;
32. Shri Dulal Kanti Sukla Das, Civil Judge (Sr. Divn.)-cum-Asstt. Sessions Judge, Court No.2, West Tripura District Agartala;
33. Shri Satyajit Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Dhalai District, Ambassa;
34. Smti Jumili Debbarma, Principal Counsellor, Addl. Family Court, Agartala, West Tripura District;
35. Shri Rahul Roy, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Ambassa, Dhalai District;
36. Shri Ayan Chowdhury, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, (Court No 2), Agartala, West Tripura;
37. Smti Susmita Das, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Amarpur, Gomati District;
38. Smti Reena Debbarma, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Ambassa, Dhalai District;

39. Shri Thomas Lalditsaka Darlong, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Ganda Twisa, Dhalai District;
40. Ali Haydar Khan, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Bishalgarh, Sepahijala District;
41. Smti Aparajita Singha, Judicial Magistrate First Class-cum-Civil Judge (Jr. Divn.)(Court No.6), Agartala, West Tripura;
42. Shri Aritra Das, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Sabroom, South Tripura;
43. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura, Agartala;
44. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala;
45. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above Notification in the next issue of Tripura Gazette;
46. Personal file of the Officers concerned;
47. Order File.

REGISTRAR GENERAL